

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING
RAJYA SABHA
UNSTARRED QUESTION NO- 769
ANSWERED ON 17.12.2018

CONSTRUCTION OF RIVER PORTS

769. SHRI N. GOKULAKRISHNAN:

Will the Minister of SHIPPING be pleased to state:

- (a) whether it is a fact that logistics cost in India was 18 per cent, which is quite high as compared to other nations;
- (b) whether it is also a fact that Government is considering to construct river ports like airports;
- (c) if so, the details thereof;
- (d) whether Government expects only the allocation of land from the States to construct river ports and no other assistance from the States; and
- (e) if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI MANSUKH L. MANDAVIYA)

- (a) There is no official study to estimate the logistics costs as a percentage of GDP in India. Some credible studies have estimated the logistics cost to be in the range of 13-14% of the GDP.
- (b) & (c) At present, no specific proposal to construct river ports like airports is under consideration by the Inland Waterways Authority of India (IWAI). However, IWAI has been maintaining permanent terminals at GR Jetty-2 (Kolkata) Pakur, Farakka, Patna (Gaighat-both high level and low level Jetties) and Varanasi (Multimodal Terminal) in National Waterway-1(Ganga- Bhagirathi- Hoogly river system between Allahabad and Haldia), Pandu (both high level and low level Jetties with BG link), IWT-cum- Ro-Ro Terminal at Dhubri (Assam) in National Waterway-2 (River Brahmaputra between Dhubri and Sadiya) and Kottapuram, Maradu, Aluva, Vaikom, Thannermukkom, Trikkunnappuzha, Kayamkulam, Kollam, Bolghatty and Willingdon Island in National Waterway-3 (West Coast Canal along with Champakkara & Udyogamandal canals). Besides, floating terminals on need basis are being maintained by IWAI at 20 locations in NW-1 and at 11 locations in NW-2.
- (d) & (e) To construct permanent terminals on National Waterways, apart from acquisition of appurtenant land, other necessary support is taken in the matters of law and order, water, electricity etc. which come under the purview of State Governments.
